

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2621**  
**ANSWERED ON 16/03/2026**

**STATUS OF IMPLEMENTATION OF PMAY-U IN ANDHRA PRADESH**

**2621. SHRI YERRAM VENKATA SUBBA REDDY:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) status of implementation of PMAY-U in the State of Andhra Pradesh as of December, 2025;
- (b) whether all houses constructed have been handed over to the beneficiaries;
- (c) if not, the reasons therefor;
- (d) whether it is a fact that the scheme was over in December, 2025; and
- (e) if so, whether there are any plans to extend this scheme beyond 2025 to complete the pending projects?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI TOKHAN SAHU)**

(a) to (e): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost in next five years.

Based on the project proposals submitted by States/UTs, a total of 125.15 lakh houses, including 13.67 lakh under PMAY-U 2.0, have been sanctioned by the Ministry, so far across the country. Of the sanctioned houses, 116.57 lakh houses have been grounded; of which, 97.30 lakh are completed/delivered to the beneficiaries as on 02.03.2026. Further, based on project proposals submitted by State of Andhra Pradesh, a total of 19.48 lakh houses have been sanctioned under PMAY-U & PMAY-U 2.0, only 11.20 lakh houses have completed/ delivered to the beneficiaries as on 31st December 2025. The pace of implementation in the State has been relatively slow due to factors such as delay in release of State share, delays in provision of trunk infrastructure and mobilization of funds by beneficiaries etc.

The period has been extended up to 30<sup>th</sup> September 2026 for completion of under-construction PMAY-U houses and release of funds through SNA-SPARSH module. Therefore, State of Andhra Pradesh should expedite the completion of under construction houses before 30.09.2026 by providing timely State share and through periodic reviews.

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